

**Central Administrative Tribunal
Jammu Bench, Jammu**

Hearing through video conferencing

Friday, this the 4th day of September, 2020

TA No. 61/711/2020
MA No.61/937/2020
WPC 2638/2019

HONBLE MRS AJANTA DAYALAN, MEMBER (A)

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER – J

Anjum Ganai aged 40 years, W/o Sh. Shamim Kripak, R/o Qtr. No.300, Wazarat Road, Jammu.

...Applicant

(By advocate: Mr. Khalid Mustafa Bhatti)

Versus

1. State of Jammu and Kashmir through
Commissioner/Secretary to Government
Social Welfare Department, Civil Sectt. Jammu.

2. State Mission Director, ICDS, J&K

...Respondents

(By advocate: Mr. Amit Gupta)

ORDER (Oral)**By RAKESH SAGAR JAIN, MEMBER – J**

Learned proxy counsel for the applicant submits that the TA has become infructuous. Accordingly, TA is dismissed as having become infructuous.

(Rakesh Sagar Jain)
Member (J)

(Ajanta Dayalan)
Member (A)

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